NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/149/2016

NAME OF THE PETITIONER(S)

: Mrs. C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s Leather Export House India Private Limited & 2

others

UNDER SECTION

: 111, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Delpa Mariappan

Coursel for Respondents

for Adv. B. Ohanaraj

2. S. Mansula Devi, Adr For KSR & CO Coinbatore

For Petitioner Sulcum

ORDER

Counsel for both the parties are present. Counsel for the Petitioner submitted that in connected matter i.e., TCP/144/2016 Sri Ragavachari, an advocate has been appointed as mediator. Since both the matters are connected, Counsel for Respondent is directed to co-operate with the mediator for the purpose of mediation. Put up on 07.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)